Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3312 -- JK (LD) of 2025 DATED:- 20 - 03 - 2025

Sanction is hereby accorded to the appointment of Sh Anupam Bhardwaj, BDO Dali, Udhampur, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated:- 20- 03 - 2025

No:-LAW-OIC/03/2025 Copy to the:-

1. Learned Advocate General, J&K.

- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Commissioner/ Secretary to Government, Department of Rural Development and P.R
- 5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Blat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 3312 - JK(LD) of 2025 dated 20.03.2025

S.No.	WPC /T.A
	Title of Case
1	CCP(S) No.52/2023 in WP(C) No.1030/2021 titled Adil Hussain Vs
	Mandeep Kour, Commr/Secy to Government, RDD and Others
2	WP(C) No. 1023/2021 titled Anayatullah Vs UT of J&K and Others.

Regerages Ja